

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 28

CP 3638/MB/2018 MA 2070/2019 MA 2071/2019 CA 361/2021 CA 364/2021
CA 427/2021 IA 1/2022 IA 2/2022 CA 51/2022 CA 97/2022 CA 102/2022 CA
118/2022 CA 119/2022 CA 121/2022 CA 181/2022 CA 190/2022 IA 31/2023
INVP 05/2023

CORAM:

MS. ANU JAGMOHAN SINGH
HON'BLE MEMBER (T)

SHRI H.V. SUBBA RAO
HON'BLE MEMBER(J)

ORDER SHEET OF THE HEARING ON **31.07.2023**

NAME OF THE PARTIES: - **UNION OF INDIA V/S INFRASTRUCTURE**
LEASING & FINANCIAL SERVICES LTD & ORS

Sec. 242(4),241- 242 of the Companies Act, 2013

ORDER

Mr. Tushar Wagh Ld. Counsel appearing for the Union of India & Ms. Mahima Singh Ld. Counsel appearing for the ICICI Bank in IA 131/2023 INV P 05/2023, Mr. Amir Arsiwala ld. Counsel appearing for the Resolution Professional in INVP 05/2023, Ms. Drishty Das Ld. Counsel appearing for the applicant in CA 181/2022 IA 190/2022 IA 31/2023 INVP 05/2023, Ms. Rohini Jaiswal Ld. Counsel appearing for the Respondent no. 326 in MA 2070/2019 MA 2071/2019, Ms. Sneha Kulkarni Ld. Counsel appearing for the Respondent in CA 361/2021 CA 97/2022 CA 102/2022 CA 118/2022 CA 119/2022, Mr. Chirag Naik Ld. Counsel appearing for the Respondent no. 332 in MA 2070/2019, Mr. Harsh Ld. Counsel appearing for the Respondent no's 325 327, Ms. Aditi Bhansali Ld. Counsel appearing for the Respondent no. 3 in MA 31/2023, Mr. Avinash Raghuvananshi Ld. Counsel appearing for the Respondent no. 5, Mr. Mukul Bhagtani Ld. Counsel appearing for the

Respondent in CA 190/2022, Mr. Deep Roy Ld. Counsel appearing for the CMA in IA 31/2023 INVP 05/2023 are present.

IA 31/2023, INVP 05/2023

List these applications on Board on 05.09.2023.

MA 2070/2019, MA 2071/2019, CA 361/2021, CA 364/2021, CA 427/2021, IA 1/2022, IA 2/2022, CA 51/2022, CA 97/2022, CA 102/2022, CA 118/2022, CA 119/2022, CA 121/2022, CA 181/2022, CA 190/2022

List these applications on Board on 14.09.2023.

**Sd/-
ANU JAGMOHAN SINGH
Member (Technical)**

**Sd/-
H.V. SUBBA RAO
Member (Judicial)**

Jagdish